

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 26.02.2019 (TUESDAY)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson  
For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 743 of 2018	Navneet Kumar Gupta, R.P. of Monnet Power Company Ltd. Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	Ankur Upadhyay

**10:35 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Judgment**

1.	Comp. App. (AT) (Ins) No. 513 of 2018	Sarla Tantia Vs. Ramaanil Hotels & resorts Pvt Ltd.	Vipul Agrawal	Kanika Baweja
2.	Competition. App. (AT) No. 09 of 2019	Reprographic India, New Delhi. Vs. The Competition Commission of India, New Delhi & Ors.	Setu Sharma	

**For Orders**

3.	I.A. No. 309 of 2019 in Comp. App. (AT) (Ins) No. 74 & 75 of 2019	Haldia Petrochemicals Ltd. Vs. Rajendran Shanmugam	Vanita Bhargava	
4.	I.A. No. 462 of 2019 in Comp. App. (AT) (Ins) No. 786 of 2018	KKR Jupiter Investors Pte. Ltd. Vs. IDBI Bank Ltd. & Anr.	Vatsala Rai	Karan Khanna(R-IDBI)
5.	I.A. No. 610 of 2019 in Comp. App. (AT) (Ins) No. 788 of 2018	State Bank of India Vs. Jai Balaji Industries Ltd. & Ors.	Robin Sirohi	Chetan Roy
6.	I.A. No. 640 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	Subodh Kumar Agarwal Vs. EIH Limited	Nikhil Jain	
7.	I.A. No. 641 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
8.	Comp. App. (AT) (Ins) No. 730 of 2018	Aircel Employee Representatives (AER) Vs. Dishnet Wireless Limited <b>with</b>	Kunal Tandon	Charu Bansal
9.	Comp. App. (AT) (Ins) No. 731 of 2018	Aircel Employee Representatives (AER) Vs. Aircel Limited	Kunal Tandon	Charu Bansal

10.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	
11.	Comp. App. (AT) No. 406 of 2018	Tech Vulcan Solutions India Pvt. Ltd. & Ors. Vs. Ajay Kumar Jain & Anr.	Sumit Kr. Saxena	

**For Admission (Fresh Cases)**

12.	Comp. App. (AT) No. 33 of 2019	C.Vinod Hayagriv & Ors. Vs. C.Valli Narayan & Ors.	S.Narain	M.S Kalra (R4 & R5)
13.	Comp. App. (AT) (Ins) No. 185 of 2019	Global Infonet distribution Pvt Ltd. Vs. Tespa Infotech Pvt Ltd.	Ketan Madan	
14.	Comp. App. (AT) (Ins) No. 186 of 2019	Gaurav Hargovindbhai Dave Vs. Hema Manoj Shah & Ors.	Udit Kishan	
15.	Comp. App. (AT) (Ins) No. 187 of 2019	Vinod Mahavir Prasad Vs. Renior Management Consulting (India)	Anandh K.	
16.	Comp. App. (AT) (Ins) No. 188 of 2019	Peter Johnson John Vs. KEC International Ltd.	P. Jegan	
17.	Comp. App. (AT) (Ins) No. 189 of 2019	B.R Traders Vs. Venakataramanarao Nagarajan & Ors.	Vikram Singh Arya	
18.	Comp. App. (AT) (Ins) No. 190 of 2019	K.K Foods Vs. Venakataramanarao Nagarajan & Ors.	Mohan Raj A.	
19.	Comp. App. (AT) (Ins) No. 191 of 2019	Lima Rose Vs. Air Carnival Pvt Ltd. & Ors.	Kamal Mehta	
20.	Comp. App. (AT) (Ins) No. 192 of 2019	T. Nedumaran Vs. G.V Ravikumar Official Liquidator, Air Carnival Pvt. Ltd. & Ors.	Brijesh Kumar Singh	
21.	Comp. App. (AT) (Ins) No. 193 of 2019	D.Vishnu Vs. G.V Ravikumar Official , Official Liquidator, Air Carnival Pvt.Ltd. & Ors.	Brijesh Kumar Singh	

**For Admission (After Notice)**

22.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	Aakansha Kaul
23.	Comp. App (AT) (Ins) No. 559 of 2018	Sales Tax Department State of Maharashtra Vs Phoenix Erectors Pvt Ltd and Ors <b>With</b>	Prashant S.Kenjale	Sameer Abhyankar
24.	Comp. App. (AT) (Ins) No. 759 of 2018	Sales Tax Department, State of Maharashtra Vs. Parte Casters Pvt. Ltd. & Ors.	Prashant S. Kenjale	

25.	Comp. App. (AT) (Ins) No. 640 of 2018	Gutupalli Srinivasa Rao & Anr. Vs. Supraja Textiles Pvt. Ltd. & Anr.	V.V.L.N. Sastry	A.S. Sathish Kumar
26.	Comp. App. (AT) (Ins) No. 655 of 2018	Gaurav Hargovindbhai Dave Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Mahesh Agarwal	Neha Naik
27.	Comp. App. (AT) (Ins) No. 723 of 2018	Rohit Aggarwal Vs. Universal Facilities Management Pvt. Ltd.	R.K. Gupta	
28.	Comp. App. (AT) (Ins) No. 782-783 of 2018	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd. Through IRP	Mohit Choudhary	
29.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar- R(1-3)
30.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	
31.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	
32.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>with</b>	Dhruv Gupta	
33.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	
34.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	
35.	Comp. App. (AT) (Ins) No. 58 of 2019	Balakrishnan Jaikumar Vs. Interstudios & Anr.	Pramod B. Agarwala	
36.	Comp. App. (AT) (Ins) No. 60 of 2019	Narender Sharma Vs. Vistar Construction Pvt. Ltd.	Abhishek Jain	
37.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India	M.Theepa	R. S. Lakshman (R-SBI)
38.	Comp. App. (AT) No. 193 of 2018	B. Sudhakar Reddy & Ors. Vs. B. Manpal Reddy & Ors.	YogeshRaavi	Nikhil Nayyar- R1&R2 ML Sharma-R5 Sumit Batra-R6 Ashim Sood-R9
39.	Comp. App. (AT) No. 388 of 2018	Sathish Kumar Pottem & Anr. Vs. Sunil Kumar Pottem & 5 Ors.	V. Venkata Rami Reddy	Y. Suryanarayan (R1, R3 & R4) M.L.Sharma (R2)
40.	Comp. App. (AT) No. 18 of 2019	Ganesh Jaiswal & Ors. Vs.	Siddhesh Kotwal	

		Tourist Inn Private ltd & Ors.		
--	--	--------------------------------	--	--

**12: 00 Noon**

**For Hearing (Part Heard)**

<b>41.</b>	Comp. App. (AT) (Ins) No. 205 of 2017	Pr. Director General of Income Tax (Admn. & TPS) Vs. Synergies Dooray Automotive Ltd. & Ors.	D. R. Jain	Rishi Sood, Divyanshu Aggarwal
------------	---------------------------------------------	----------------------------------------------------------------------------------------------------------	------------	--------------------------------------

**For Hearing (Part Heard)**

<b>42.</b>	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K.Pandya- R.P.
<b>43.</b>	Comp. App. (AT) (Ins) No. 461 of 2018	SharadSanghi Vs. Vandana Garg & Ors. <b>With</b>	Sameer Rohtagi	Sumesh Dhawan- R1 Bishwajit Dubey- R5
<b>44.</b>	Comp. App. (AT) (Ins) No. 464 of 2018	Ashutosh Koul & 814 Ors. Employees of Jyoti Structures Ltd. Vs. DBS Bank Ltd. & Ors. <b>With</b>	Payal Chandra	SumeshDhawan (R-4) Bishwajit Dubey- R5
<b>45.</b>	Comp. App. (AT) (Ins) No. 548 of 2018	Apollo Jyoti LLC and Ors Vs Jyoti Structures Ltd	Dhruv Dewan	Shivani Sinha (R-1), Ashish Mukhi (R- DBS), Bishwajit Dubey (R-SBI), Ashok Kr. Jain (R- Allahabad Bank), Srideepa-R6
<b>46.</b>	Comp. App. (AT) No. 270 of 2018	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. <b>With</b>	Sayan Ray	Abhishek Rao
<b>47.</b>	Comp. App. (AT) No. 271 of 2018	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. <b>With</b>	Himanshu Vij	Abhishek Rao
<b>48.</b>	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao
<b>49.</b>	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
<b>50.</b>	<b>Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition</b>	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

	(AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)			
<b>51.</b>	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015)	Chemist & Druggist Association, GOA Vs. CCI &Ors.	NakulMohta	Harsh Peechara (R1-CCI), Ashish Kothari (R- 3), M.M. Sharma (R-4)

**For Hearing**

<b>52.</b>	Comp. App. (AT) (Ins) No. 593 of 2018	KJMC Corporate Advisors (India) Ltd. Vs. India Steel Works Ltd.	Vipul Ganda	Anne Mathew
------------	---------------------------------------------	--------------------------------------------------------------------------	-------------	-------------

**Note: Court will not sit after 1:00 PM.**

**Copy to: -**

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By Order**  
-sd/-

**Registrar**